

S.No.5

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
14-10-2024 AT 10:30 AM**

IA (IBC) 1940/2024

In

CP(IB) No. 3/95/HDB/2023

u/s. 95 of IBC, 2016

IN THE MATTER OF:

M/S. State Bank of India (Stressed Assets Management Branch)

...Financial Creditor

AND

Mr. Ajay Kumar Agarwal (GS Oils Ltd)

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 1940/2024

Mr Dommeti Surya Rama Krishna Saibaba, Bankruptcy Trustee present through Video Conference.

This is an application to take COC report on record. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)